

## Summary of Operational Creditor Claims (Statutory Dues)

Date: 9<sup>th</sup> December 2021

Reference	Name of Operational Creditor	Amount Claimed	Amount Admitted	Amount under verification	Amount rejected	Reason for rejection (refer Note 1)
OCC-7	Employees Provident Fund Organisation	11,70,235	11,70,235	-	-	
OCC-126	ESIC, Hyderabad	41,859	41,859	-	-	
OCC-184	Employees State Insurance Corporation, Chennai	3,429	3,429	-	-	
OCC-218	Dy Commissioner of CT & GST, Odisha	5,26,05,274	5,26,05,274	-	-	
OCC-220	Asst Commissioner, State Tax , Satna Circle 1, Madhya Pradesh	22,24,52,323	21,31,00,323	-	93,52,000	Amount available for set off has been knocked off
B1022	Income Tax Department	4,03,33,347	4,03,33,347	-	-	
B1023	Income Tax Department	29,24,390	29,24,390	-	-	
B1024	Income Tax Department	888	888	-	-	
OCC-262	Asst. Commissioner of Income Tax	4,58,150	4,58,150	-	-	
B1048	AP Maritime Board	16,92,417	16,92,417	-	-	
	<b>Total</b>	<b>32,16,82,312</b>	<b>31,23,30,312</b>	-	<b>93,52,000</b>	

### Note 1:

The reason for operational creditors whose claim has been fully or partially rejected is "Amount outstanding as per Sical Logistics Limited's (SLL) books has been admitted. Some unpaid invoices provided by the Operational Creditor claimants do not have confirmation/acceptance from SLL's end in pre-CIRP period."

Regards

Sripatham Venkatasubramanian Ramkumar  
 Resolution Professional for Sical Logistics Limited  
 IP Registration no. IBBI/IPA-001/IP-P00015/2016-17/10039  
 Email: [ip.sical@in.ey.com](mailto:ip.sical@in.ey.com)

"South India House", 73, Armenian Street, Chennai -  
 600001, Tamil Nadu  
 CIN: L51909TN1955PLC002431